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NATIONAL COMPANY₂bAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)	-	For hearing	Rule-6 of	Rebatt Ltd. Vs Microsun Solar Tech Pvt.
No.64/			IB	Ltd.
BB/2017				

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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2.	Veena Kamath (VEENA KAMATY) 9845316855	Respondent	h

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. Counsel for Petitioner filed memo along with annexures. Counsel for Respondent filed an application. Registry to verify and put up. List it on 01.02.2018.

Member (T)

Member (J)